

FORM B

PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF R R LEATHER PRODUCTS PRIVATE LIMITED

1	NAME OF CORPORATE DEBTOR	R R Leather Products Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	05/01/1988
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Chennai, Tamil Nadu
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITYNUMBER OF CORPORATE DEBTOR	U18209TN1988PTC015254
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IFANY) OF CORPORATE DEBTOR	214, Sidco Industrial Estate, Ambattur, Chennai 600098.
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	07.10.2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17.10.2019 (Certified Copy of Order received on 24.10.2019)
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER ANDTHE REGISTRATION NUMBER OF THE LIQUIDATOR	Malathi Gopi Regn No : IBBI/IPA-002/IP-N00566/2017-2018/11727 Flat No.D, Nos.14 & 16, GRN Sannidhanam, Mahalingapuram, Chennai – 600 034. e-mail: mala@malathiassociates.com
9	LAST DATE FOR SUBMISSION OF CLAIMS	22.11.2019 (30 days from receipt of Certified copy of order)

Notice is hereby given that the Hon'ble National Company Law Tribunal of Chennai Bench has ordered the commencement of liquidation of the R R Leather Products Private Limited on 17.10.2019 (certified copy of order received on 24.10.2019)

The stakeholders of R R Leather Products Private Limited are hereby called upon to submit a proof of their claims, on or before 22.11.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Malathi Gopi
Liquidator

IBBI/IPA-002/IP-N00566/2017-2018/11727

Place: Chennai

Date: 25.10.2019